

F.No. J-11017/3/2017-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 20th March, 2017

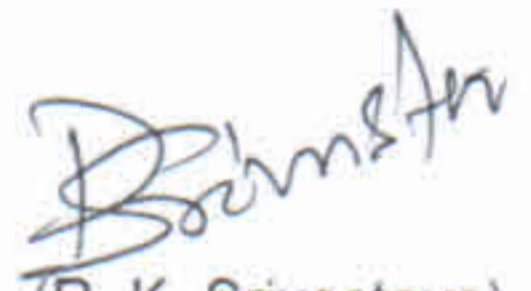
ORDER

The President is pleased to engage **Shri Subhash Tanwar**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Income Tax Department) before the following Courts as shown below for a period of three years from the date of this order or until further orders, whichever is earlier:

Central Administrative Tribunal (PB), New Delhi & District Court Saket (Delhi) SENIOR PANEL COUNSEL		
Name of Advocate	Contact Details	Enrollment Number
SUBHASH TANWAR	Residence: #99, VPO Mandi, New Delhi Pir-110047. Mob: 9810207782 Email: tanwar1subhash@gmail.com	D/3136/1999

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 & OM No. 27(11)/99-Judl. dated 24.09.1999 both read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, Addl. SGI, Delhi High Court, New Delhi.
3. The Registrar, CAT (PB), New Delhi.
4. The District Judge, District Court Saket, Delhi.
5. The Incharge, Litigation (High Court/CAT) Section, New Delhi.
6. The Incharge, Litigation (Lower Court) Section.
7. Shri Subhash Tanwar, Sr. Panel Counsel at the address as mentioned herein above.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.


Asstt. Legal Adviser (Judicial)